

GOVERNMENT OF JAMMU AND KASHMIR
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat (Legislation Section)
Jammu/ Srinagar.

Notification
Jammu, the 31st January, 2020.

S.O 43 .— In exercise of the powers conferred by section 8 of the Hindu Marriage Act, 1955, (25 of 1955), the Lieutenant Governor is pleased to direct that the Jammu and Kashmir Hindu Marriage Registration Rules, 2014 issued vide Notification SRO No. 27 of 2014 under sub-sections (1) and (2) of section 8 of the Jammu and Kashmir Hindu Marriage Act, 1980 (repealed) shall be deemed to have been issued under section 8 of the Hindu Marriage Act, 1955 (25 of 1955).

This notification shall be deemed to have come into force with effect from 31st October, 2019.

By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No.LD(Lit)2005/99-SC/SW

Dated.31-01-2020

Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. All Financial Commissioners.
3. Joint Secretary (Jammu and Kashmir), Ministry of Home Affairs, Government of India, New Delhi.
4. Principal Secretary to the Lieutenant Governor, J&K.
5. All Principal Secretaries/ Commissioners/ Secretaries to Government.
6. Divisional Commissioner Jammu/ Kashmir. This is with reference to the letter No. 601/RA/Misc/2048-49 dated 26.12.2019 of Divisional Commissioner, Jammu.
7. Registrar General J&K High Court, Jammu.
8. Principal Secretary to the Hon'ble Chief Justice of J&K, Jammu.
9. All Principal District and Session Judges.
10. All Deputy Commissioners.
11. Director, Archaeology, Archives and Museums, J&K, Jammu.
12. Private Secretary to the Chief Secretary.

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13. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
14. General Manager Government, Press, Jammu. He may kindly arrange printing of 50 copies of this Notification within 7 days positively.
15. Web-site section of the Department.
16. SRO Section.
17. Concerned file.

Reyaz Ali
31.01.2020
(Reyaz Ali Bhat)
Assistant Legal Remembrancer
Tamir
31.01.2020